GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

RAJYA SABHA UNSTARRED QUESTION NO -1883

ANSWERED ON - 11/12/2024

PRADHAN MANTRI ADARSH GRAM YOJANA IN GOA

1883. SHRI SADANAND MHALU SHET TANAVADE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the steps taken under the Pradhan Mantri Adarsh Gram Yojana (PMAGY) to develop villages with infrastructure and amenities that meet the minimum needs of society;
- (b) the number of villages selected under the scheme, State-wise, the specific developmental work undertaken, and the number of people benefiting from the scheme so far;
- (c) whether any village in Goa has been identified under PMAGY;
- (d) if so, the number of such villages selected in Goa; and
- (e) the specific works undertaken in these villages and their current status?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

- (a) In 2021-22 the erstwhile scheme of Pradhan Mantri Adarsh Gram Yojana (PMAGY) has been subsumed under the umbrella Scheme Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY). The villages having more than 40% SC population and a total population of 500 or more are eligible for selection under the Scheme. The selected villages are saturated with identified 50 Socio-Economic developmental indicators as detailed at Annexure-I, under 10 domains namely Drinking Water and Sanitation, Education, Health and Nutrition, Social Security, Rural Roads and Housing, Electricity and Clean Fuel, Agricultural Practices, Financial Inclusion, Digitization, Livelihood and Skill Development, which are the minimum requirements for any person residing in a village
- (b) Since, 2018-19, 29851 villages have been selected, 36896 works have been undertaken covering 41,29,228 beneficiaries. The list of villages is placed at **Annexure-II**.
- (c) to (e) As per the Scheme guidelines there are no Adarsh Gram (erstwhile PMAGY) in Goa.

Annexure in r/o Rajya Sabha Unstarred Question No. 1883 on Pradhan Mantri Adarsh Gram Yojana In Goa

Annexure-I

The details of 50 Socio-Economic Developmental Monitorable Indicators are as under:

Sl.	Domain/ Particulars of Monitorable Indicators		
1.	Drinking Water and Sanitation		
1.1	Whether adequate sustainable drinking water sources to cover the village are		
	available? (Yes/No)		
1.2	% of households provided with clean drinking water		
1.3	% of households having Individual Household Latrines (IHHLs)		
1.4	Have toilets been provided in all schools and Anganwadis in the village?		
1.5	Whether people are still defecating in the open in the village? (Yes/No)		
1.6	% of drains available along all internal roads		
1.7	% of existing drains functioning		
1.8	% of solid and liquid waste being disposed of effectively		
2.	Education		
2.1	% of children (6-10 years), both boys and girls, attending primary schools		
2.2	% of children (11-13 years), both boys and girls, attending middle schools		
2.3	% of children (14-15 years), both boys and girls, attending secondary schools		
2.4 % of children (16-17 years), both boys and girls, attending higher second			
	schools		
2.5	% of children (18-23 years), both boys and girls, attending post higher secondary		
26	schools		
2.6	% of SC children (out of those attending school & eligible) receiving pre-matric		
2.7	scholarship) % of SC children (out of those pursuing post matric education and eligible)		
2.7	receiving post-matric scholarship		
3.	Health and Nutrition		
3.1	% of eligible households covered under any Health Protection Scheme		
3.2	Is an emergency Ambulance facility available on call? (Yes/No)		
3.3	% of pregnant women who are severely anemic		
3.4	% of institutional deliveries in the village during the last one year		
3.5	% of low-birth weight children born during the last one year		
3.6	% of full immunization of children (< 1 year)		
3.7	% of underweight children (0-5 years) in the village		
3.8	How many pregnant women died during the last one year?		
3.9	How many children (<1 year) died during the last one year?		
3.10	% of persons with communicable diseases getting treatment as per protocol		
3.11	Whether all Anganwadis are constructed? (Yes/No)		
4.	Social Security		
4.1	% of eligible women provided with Widow Pension		
4.2	% of eligible persons provided with Old Age Pension		
4.3	% of eligible persons provided with Disability Pension		
5.	Rural Roads and Housing		
5.1	Is the village connected by all-weather roads? (Yes/No)		
5.2	% of internal roads that are CC/ brick top/ Pakka/ Tiled		
5.3	% of households living in Kachcha/ unsafe houses		
6. 6.1	Electricity and clean fuel Whether the village has been electrified? (Yes/No)		
1 0.1	whether the vinage has been electrified? (168/190)		

6.2	% of households having electricity connection	
6.3	% of households using at least one LED bulb	
6.4	% of households having gas connection	
6.5	% of internal roads having street lights	
7.	Agricultural Practices etc.	
7.1	% of eligible farmers provided with Soil Health Card	
7.2	Extent (in %) of organic farming practices adopted	
7.3	Extent (in %) of watershed management practices adopted	
8.	Financial Inclusion	
8.1	% of village population (>5 years) having Aadhar Identification	
8.2	% of households having accounts in Banks/ Post Office	
8.3	% of eligible persons covered under Pradhan Mantri Suraksha Bima Yojana	
8.4	% of eligible persons covered under Pradhan Mantri Jeevan Jyoti Bima Yojana	
9.	Digitization	
9.1	Does the village have access to Internet connectivity? (Yes/No)	
9.2	Does the village have a Common Service Centre or Cyber Cafe? (Yes/No)	
9.3	% of eligible persons who are digitally literate	
10.	Livelihood and Skill Development	
10.1	% of eligible youth undergoing skill development	
10.2	% of eligible youth who have been able to avail bank linked loan	
10.3	% of households which have at least one member as a member of any SHGs	

Annexure-II

The details of villages selected under Adarsh Gram component is as under:

S.No	State	Total Villages
1	ANDHRA PRADESH	1,026
2	ASSAM	655
3	CHHATTISGARH	909
4	DELHI	2
5	GUJARAT	56
6	HARYANA	637
7	HIMACHAL PRADESH	450
8	JAMMU AND KASHMIR	357
9	JHARKHAND	989
10	KARNATAKA	1,723
11	KERALA	3
12	MADHYA PRADESH	1,690
13	MAHARASHTRA	515
14	MANIPUR	20
15	MEGHALAYA	
16	ODISHA	1,393
17	PUDUCHERRY	18
18	PUNJAB	3,293
19	RAJASTHAN	2,013
20	TAMIL NADU	2,918
21	TELANGANA	349
22	TRIPURA	62
23	UTTAR PRADESH	10,384
24	UTTARAKHAND	384
	Total	29,851
